

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No.37/KB/2016
I.A.No.80/2016

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th February 2018, 10.30 A.M

Name of the Company	Jai Kumar Karnani & Ors.-Versus-Karanani Finance Enterprise.Ltd. & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr Utpal Bose, Sr Adv
2. Mr D. N. Sharma, Adv } for Petitioners

15/2

1) Mr. Ratan Kumar Banerjee, Sr Adv
2) Mr. Nivadya Dargupta, Sr Adv
3) Mr. Anujit Misra, Sr Adv } for Respondent No. 4

15/2/18

1. MANJU BHUTERIA, Adv.
2. URMILA CHAKRABORTY, Adv. } for the Respondent Nos. 1, 2, 3

15.2.18

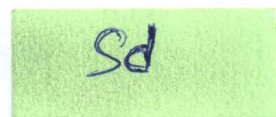
ORDER

Ld. Counsel for the petitioners and the respondent nos.
1 to 4 is present.

Ld. Counsel appearing on behalf of the application of I.A. 80/2016 submits that it is to be heard without hearing the main C.P. It is understood that the C.P. is matured for hearing. Reply and rejoinder has been received.

Both sides pray for adjournment for hearing of C.P. However, Ld. Counsel appearing on behalf of the applicant in I.A. pressed for hearing of interim application.

List it on 23/03/2018 in the regular bench for hearing the IA along with CP.



(Jinan K.R.)
Member (J)